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विभाग से गत सात वर्षी से यह मांग को जा रहां ह⁴ कि जोधपुर से दिल्ली वाया फाउन्टोन, फब्बारा रीगल एक नई रलब लाइन बनाई जाए: और

(स) यदि हां, तां इस दिशा में कार्यवाही करने का विचार हैं?

रोत मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (भी मिल्लकार्चन) : (क) (स) सूचना इकट्ठी क्ली जा रही है सभा-पटल पर रख दी जाएगी।

Re-Employment of Superannuated Teaching Staff

CHANDER VIRDHI 9197. SHRI JAIN: Will the Minister of EDUCA-TION be pleased to state:

- (a) whether the University of Delhi gives extension of service or re-employment to superannuated teching start;
- (b) if so, the number of such staff now under extension re-employment category-wise, professors, readers, lecturers and other staff;
- (c) what are the criteria laid down for such extensions and whether they are given from year to year;
- (d) the reasons for giving such extension especially when the age of retirement for teaching staff is already 60, which is above that of those employed in Government establishments;
- (e) whether the Minister is aware that extensions of service of superannuated persons will deprive qualified younger persons of chances to new appointments to teaching posts or to promotions of higher categories?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL); (a) There is no provision in the University Rules for extension in service beyond the age of 60. However, the University can re-employ retired teachers.

- (b) According to the information furnished by Delhi University, the number of University appointed teachers, at present, re-employed is 12 Professors 11 Readers and 3 Lecturers.
- (c) and (d) Re-employment is generally given only in case of distinguished teachers, and if the University considers that it will be in the interest of teaching or research to retain their services. Retired teachers are re-employed for periods not exceeding three years at a time, but not beyond the age of 65.
- (e) Re-employment is made only in exceptional cases, and when retention of services of distinguished teachers are considered desirable.

Railway Crossing Accident at Lodhra village on 29 March 1982

9198. SHRI B. V. DESAI: Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that 9 passengers were killed and 11 others injured when a passenger train rammed into the bug at an unmanned railway crossing at Lodhra village, 15 kms. from Mehsana on 29 March, 1982,
- (b) whether the train was proceeding from Ahmedabad to Vijayapur;
- (c) whether Union Minister recently assured the House that all crossings will be manned; and
- (d) if so, what steps Government have taken to stop such accidents?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL! -KARJUN): (a) In this accident 8 persoms were killed and 15 injured.

- (b) Yes.
- (c) No.
- (d) Some of the measurues taken to prevent level crossing accidents are given below:
 - (1) Construction of road over/ under bridges in replacement

of existing busy level crossings.

- (ii) Manning some very hazardous level crossings at the Railways' own cost, and others where found necessary on the basis of quinquennial traffic census in consultation with State Governments and chargeable to Railway Safety Works Fund
- (ill) Provision of telephones at level crossing.
- (iv) Interlocking of gates with signals.
- (v) Provision of lifting barriers.
- (vi) Provision of whistle boards short of level crossings, and caution/danger boards on road approaches.
- (vii) Provision of road speed breakers short of unmanned level crossings.
- (viii) Provision of rumble strips short of manned level crossings.
 - (ix) Educative campaign—amongst the road users through various audio-visual media
 - (x) Spot checks in co-ordination with Civil and Police authorities to enforce Motor Vehicle Rules.

Indian Shippers Demand for Government Assistance

9199. SHRI B. V. DESAI:

SHRI M. V. CHANDRASEKA-RA MURTHY:

SHRI LAKSHMAN MALLI-CK:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Indian shippers have demanded Government's assistance to meet the problem arising out of the slump in the world freight market;

- (b) if so, whether they have expressed the view that the Indian shipping industry is capable of weathering current recession better than most other countries owing to its favourable cost structure:
- (c) if so, whether the world slump in the freight market, its subsequent impact on Indian shipping industry were discussed at the meeting of the Indian Shippers Association and with Shipping Minister of 25 March, 1982;
- (d) if so, what were the subjects discussed;
- (e) whether Government have agreed to help the shipping industry to overcome this difficulty; and
- (f) if so by what time Government of India is likely to help them?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (f) Representatives of Indian National Shipowners Association have represented to the Ministry in person that the Shipping Industry in general has been hit by the current recession in freight market and that the Industry would require assistance from Government to tide over the crisis. Government would be taking appropriate action on merits to render assistance to the Shipping Industry. The recommendations of the S.D.F.C. and D.G. (Shipping) on the suggestions from INSA are awaited.

Proposal to Introduce Single Pay Scale to Primary Teachers in the Country

9200. SHRI SATYAGOPAL MISRA: Will the Minister of EDUCATION be pleased to state:

- (a) whether there is any proposal under the consideration of the Government of India to introduce single pay scale and similar facilities to all the primary teachers in all States of our country;
 - (b) if so the details thereof; and
 - (c) if not, the reasons therefor?